- (b) whether irregular supply of these articles has created problem for the Government of Karnataka;
- (c) if so, the quantities of above articles supplies during last four months to the State; and
- (d) whether Central Government propose to amend the distribution system?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). Supplies of wheat to Karnataka Government during the last four months have been more or less in accordance with the allotments made. The supply of wheat to Karnataka Government from March to June, 1974 is as under:—

Supply

March	•	9,000 tonnes
April	•	9,000 tonnes
May	•	7,700 tonnes
June		9,000 tonnes

There is no centralized control on the distribution of vanaspati.

The basic monthly quota of levy sugar for various State Governments has been fixed on a rational basis, taking into account the population figures as recorded in 1971 census and past pattern of consumption. Actual monthly allotments are, however, adjusted marginally in relation to the total quantity of levy sugar actually released for each month.

Levy sugar allocation to Karnataka Government during March to June, 1974 are as follows:—

Allocation

March			. •	9907 tonnes
April				9907 tonnes
May				9907 tonnes
June	٠	٠	•	9396 tonnes

(d) The scope and extent of coverage of the Public distribution system is periodically subjected to review by

Tonnage of Import and Export Cargo handled by the Director of Ports, Ahmedahad

118. SHRI ARVIND M. PATEL: SHRI VEKARIA:

Will the Minister of SHIPPING AND TRASPORT be pleased to state:

- (a) the total tonnage of import and export cargo handled at all the ports under the Administrative Control of Director of Ports, Ahmedabad during the year 1973-74;
- (b) whether it has shown any increase a compared to the previous year;
- (c) if so, the increase in tonnages; and
- (d) the total revenue earned by the ports in Gujarat during this period?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE): (a) 28,22,269 tonnes.

- (b) No.
- (c) Does not arise.
- (d) Rs. 2,37,60,199.

Rural Development Programme to check scarcity in Gujarat

119. SHRI ARVIND M. PATEL: SHRI VEKARIA:

Will the Minister of AGRICUL-TURE be pleased to state:

(a) whether Government have undertaken rural development programme in Banaskanta, Panchmahal, Amroli, Rajkot, Surendranagar, Jamagar and Junagarh District of Gujarat to prevent chronic scarcity prevailing in that State; and

(b) if so, the nature of development schemes undertaken and the expenditure incurred thereon?

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MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI B. P. MAURYA): (a) The Drought Prone Areas Programme (formely known as Rural Works Programme) was taken up in 1970-71 seven districts of Gujarat, viz. Banaskantha, Panchmahals, Amroli, Rajkot. Jamnagar. Surendranagar and the Kutch. The aim was to reduce severity of drought in these areas by organising labour intensive and duction-oriented works like minor/medium irrigation soil conservation, affors and a few other tation, rural roads miscellaneous schemes. The Junagarh district was/is not covered under the programme.

(b) A sum of Rs. 9.78 crores was released to the State Government for implementation of the approved programmes in these districts during the Fourth Plan. The nature of development schemes undertaken and the expenditure incurred thereon under the programme in the seven districts mentioned above during the Fourth Plan (upto January, 1974) is as follows:—

Development Scheme	Expenditure Rs. in crores.)
Minor Irrigation	4.45
Soil Conservation .	0.71
Afforstation .	1.41
Roads .	3·46
Other Miscellaneous Schemes	. 0.64
Total .	10.67

Enquiry into V.I.P. Land Grab of New Friends Housing Cooperative Society, New Delhi

120. SHRI SARJOO PANDEY:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether any enquiry has been made into VIP land grab of New Friends Housing Cooperative Society, New Delhi; and
- (b) if so, the facts thereof and its outcome?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) and (b). No inquiry has been ordered by the Government of India into the affairs of the New Friends Housing Co-operative Society, New Delhi, the matter is sub judice.

Fixation of wheat prices in deficit States

121. SHRI SARJOO PANDEY:

Will the Minister of AGRICUL-TURE be pleased to state:

- (a) whether any steps have been taken to fix wheat prices in deficit States;
 - (b) if so, the steps taken; and
- (c) the retail prices fixed by each State?

MINISTER OF STATE IN THE MINISTRY OF AGRICUL-TURE (SHRI ANNASAHEB SHINDE): (a) and (b). The States mainly depend on the wheat exported from the surplus States and the wheat allocated to them by the Government of India from the Central wheat pool. With effect from the 5th June. 1974 the Government of India have statutorily fixed Rs. 150 per